

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 988 of 1997

Date of order: 7.8.2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member

BISWANATH DASGUPTA & ORS.

- VS -

UNION OF INDIA & ORS. (OFB)

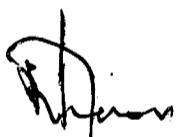
For the Applicant : Mr. P.K. Chatterjee, Counsel
Mr. S. Bhattacharjee, Counsel

For the Respondents : Ms. U. Bhattacharjee, Counsel

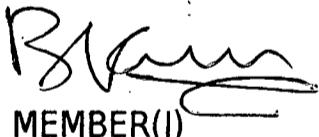
ORDER

Per Mr. B.V.Rao, JM:

In view of the letter submitted by the Ld. Counsel for the applicants the
O.A. is dismissed for non-prosecution. No costs.



MEMBER(A)



MEMBER(J)